

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.73/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company Under Section		Surendra Kumar Joshi -Versus- Rei Agro Limited		
		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	Amrila F	andry	Petitioner	21.7.17.
1.	Deripto	Majumdar, Adv.	Componate	21/7/17
		arma, Pr. Cs	RESOLUTION PROFESSIONAL	Kiran Shaen 21/7/17

ORDER

Ld. Counsels for the RP, petitioners and the corporate debtor are present.

Ld. Pr. CS appeared on behalf of RP has informed that she wants to submit progress report on 24/07/2017 and request that time may

be given. Prayer is allowed. RP is directed to be present in Court on 28/07/2017.

List the matter on 28/07/2017 for further order.

(Vijai Pratap Singh) Member (J)